

**INCOME TAX APPELLATE TRIBUNAL
RAIPUR BENCH, RAIPUR**

Order ready for pronouncement on 24.04.2026

SHRI PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER

(SMC)

Sr. No.	ITA Nos.	Name of the assessee	Author
1.	288/RPR/2026	Geeta Patel	JM

24.04.2026


Senior Private Secretary

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RAIPUR BENCH, RAIPUR**

Orders Ready for Pronouncement on 24.04.2026


SHRI PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER

AND

SHRI AVDHESH KUMAR MISHRA, ACCOUNTANT MEMBER

Sr. No.	ITA No.	Name of the assessee	Author
1-2.	132/RPR/2026 CO 11/RPR/2026	Shivali Udyog (I) Pvt. Ltd.	JM
3.	213/RPR/2026	Indrapal Singh Bhatia	JM

24.04.2026


Senior Private Secretary

